

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 2093 OF 2009
BEFORE THE REGISTRAR ASHOK MENON

VIJENDER KUMAR @ VIJAY

Appellant (s)

VERSUS

STATE OF DELHI

Respondent(s)

Date: 12/04/2010

This Appeal was called on for hearing today.

For Appellant(s)

Mr. M.K. Verma,Adv.
Ms. Kusum Chaudhary,Adv.

For Respondent(s)

Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Service of notice is complete. Original records received. Counsel for the appellant has filed additional documents. No further additional documents are required to be filed.

List the matter before the Hon'ble Court, as per Rule.

(ASHOK MENON)
Registrar